

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/262/ (IB)/2017
NAME OF THE PETITIONER(S) : SARAVANAA DISTRIBUTORS PARTNERSHIP FIRM
NAME OF THE RESPONDENT(S) : LAKSHMI APPARELS & WOVENS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. SIDHARTH	Counsel for Petitioner Respondent	R. Sidharth
2.	A. G. SATYANARAYANA A. C. MYLSAMY	for Petitioner	A. G. Satyanarayana

ORDER

Heard the counsel. Order is reserved.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc